

(21)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/722/(IB)/2017
NAME OF THE PETITIONER(S) : AGARWAL COAL CORPORATION PVT LTD
NAME OF THE RESPONDENT(S) : DHANALAKSHMI PAPER MILLS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Representing N.K. BHANSALI

Applicant

New

Neesu Solanki

9540084444

PCC - 19574

B. Sarath bahu

Corporate Debtor

B. Gorkan

for Astor Kner
Kamini Shree Astor

ORDER

Representative for Applicant present. Counsel for Corporate Debtor present. Counsel for Corporate Debtor submitted that the Corporate Debtor is ready to settle the matter and prayed for time. At request, time is enlarged with the direction to file schedule for payment on next date of hearing and bring one DD in order to show bona-fide. Put up on 18.01.2018 at 10.30 A.M.

- sdr
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk